

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 02-02-17.

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

|                            |                                                    |
|----------------------------|----------------------------------------------------|
| APPLICATION NUMBER         | : CP 22/11                                         |
| PETITION NUMBER            | : TP 28/16                                         |
| NAME OF THE PETITIONER (S) | : K-P. BOPANNA                                     |
| NAME OF THE RESPONDENT (S) | : VECTOR NDT TECHNOLOGIES PVT.<br>LTD. & 3 OTHERS. |
| UNDER SECTION              | : 397/398                                          |

| S.NO. | NAME (IN CAPITAL)<br>&<br>PHONE NUMBER                  | DESIGNATION<br>REPRESENTATION BY WHOM | SIGNATURE                                                                             |
|-------|---------------------------------------------------------|---------------------------------------|---------------------------------------------------------------------------------------|
| 1.    | Rajasekhar VK<br>(95001 53344)                          | Counsel for R4                        | Rajasekhar.                                                                           |
| 2.    | Dhruva<br>10 Anand, Samy & Dhruva<br>Ranshey Associates | Counsel for Petitioner                |  |
| 3.    | Vinay Devaraj<br>98860 86186                            | Counsel for R1 to R3                  |  |

ORDER

Heard counsel for petitioner. Counsel for R-4 completed his arguments today. Counsel for R-1 to 3 also gave his reply to the arguments of petitioner counsel.  
This case to be called along with TP 40/2016. Post this case along with TP 40/2016. Adjourned to 13-03-2017.  
Written arguments are filed on behalf of R-4.

  
Member (T)

  
Member (T)